

GOVERNMENT OF INDIA
MINISTRY OF DEFENCE
DEPARTMENT OF DEFENCE
LOK SABHA

UNSTARRED QUESTION NO.4013
TO BE ANSWERED ON THE 9TH DECEMBER, 2016

REFORMS IN DEFENCE SECTOR

4013. SHRI J.J.T. NATTERJEE:

Will the Minister of DEFENCE be pleased to state:

- (a) whether the Government has identified broad areas for reforms in defence planning, manpower rationalization, professional military education, restructuring higher management and in defence procurement process; and
- (b) if so, the details thereof?

A N S W E R

MINISTER OF STATE
IN THE MINISTRY OF DEFENCE

(DR. SUBHASH BHAMRE)

रक्षा राज्य मंत्री

(डा. सुभाष भामरे)

(a) & (b): Defence reforms is a key priority for the Government. Many initiatives have been taken in the areas of defence manufacturing, planning, procurement, research and development etc.

Key policy changes such as liberalization of FDI policy and industrial licensing policy, simplification of export procedures and creating a level playing field for Indian private and public sector companies have been implemented.

The Defence Procurement Procedure-2016 came into effect from 1.4.2016. It focuses on institutionalizing, streamlining and simplifying procedures to boost 'Make in India' Initiative of Government through indigenous design, development and manufacturing of defence equipment, platforms and systems.
